

(2)

Under Circulation

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ALLAHABAD BENCH**  
**ALLAHABAD**

Dated: This the 19th day of November 2007

**Review Application No. 82 of 2007**  
**IN**  
**Original Application No. 1546 of 2005**

**Hon'ble Dr. K.B.S. Rajan, Member (J)**  
**Hon'ble Mr. P.K. Chatterji, Member (A)**

Jogendra Kumar Bali, S/o Sri Chet Ram Bali, Posted as Special Messenger, R/o H. 260-D, Railway Harthala Colony, Moradabad.

...Applicant

By Adv: Sri V. Budhwar

**V E R S U S**

1. Union of India, through General Manager, Northern Railway, New Delhi.
2. Divisional Railway Manager, Northern Railway, Moradabad.
3. Senior Divisional Personnel Manager, Moradabad.

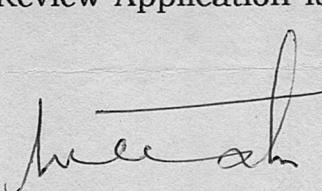
...Respondents

By Adv: NIL

**O R D E R**

**By Dr. K.B.S. Rajan, JM**

Review Application perused. No error apparent on the face of record has been spelt out. As such the Review Application is beyond the scope under Rule 22 (3) (f) of the C.A.T. (Procedure) Rules, 1987 read with order 47 Rule 1 CPC. As such, the Review Application is dismissed under circulation itself.

  
Member (A)

  
Member (J)

/pc/